

IN THE HIGH COURT OF ORISSA AT CUTTACK

WP(C) No.22236 of 2021

Sanjib Kumar Khandayatray *Petitioner*

Mr. Sanjib Kumar Khandayatray (in person)

-versus-

Union of India and others *Opposite Parties*

Mr. P.K. Parhi, ASGI

CORAM:
JUSTICE S.K. MISHRA
JUSTICE K.R. MOHAPATRA

ORDER
17.08.2021
सत्यमेव जयते

Order No.

02. 1. This matter is taken up through Hybrid mode.
2. Let defects be removed by the petitioner as early as possible. It appears that this writ application appears to be assignment of Division Bench presided by the Hon'ble Chief Justice.
3. Let the matter be listed before the assigned Bench.

4. Deputy Registrar (Judicial) is directed to do the needful to list before the assigned Bench.

(S.K. Mishra)
Judge

(K.R. Mohapatra)
Judge

T.TUDU

